

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया है ?

**खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) :** (क) और (ख). 1968-69 सीजन के खरीफ के खाद्यान्नों के अधिप्राप्त मूल्य के प्रश्न पर कृषि मूल्य आयोग की सिफारिशों की दृष्टि में हाल ही में मुख्य मंत्रियों के सम्मेलन में चर्चा की गयी थी। इस बात पर मतैक्य था कि गत वर्ष के मूल्य रखे जायें। तथापि, दो राज्यों अर्थात् मैसूर और महाराष्ट्र के बारे में मामूली बढ़ोत्तरी करने के लिए कहा गया था और विशिष्ट खाद्यान्नों के बारे में यह बात मान ली गयी थी।

**RICE MILLS IN U.P.**

687. SHRI R. K. SINHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of rice mills that are going to be set up by the Food Corporation of India in Uttar Pradesh;

(b) the number of mills proposed to be set up in the Faizabad division; and

(c) if the reply to part (b) above be in the negative, whether Government would consider setting up at least two rice mills in this division in view of the backward economy of the districts of the division ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) The matter is under consideration.

(b) and (c). The survey of the Food Corporation of India shows that there is not enough paddy in the Faizabad Division to support a rice mill. This Division is, therefore, not being considered for location of any rice mill by the Corporation.

कुएँ खोदने के लिए खाद्य तथा कृषि संगठन द्वारा भारत को सहायता

688. श्री वाल्मीकी चौधरी :

श्री बे० कृ० दासचौधरी :

श्री बे० बि० सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संयुक्त राष्ट्र संघ के खाद्य तथा कृषि संगठन ने बड़ी संख्या में कुएँ खोदने की योजना के लिए भारत को पर्याप्त सहायता देने के बारे में विश्व बैंक से सिफारिशें की हैं ;

(ख) यदि हां, तो इस योजना का रूप क्या है तथा इस योजना के अन्तर्गत प्रत्येक राज्य में खोदे जाने वाले कुओं की संख्या क्या है और किन-किन स्थानों में ये कुएँ खोदे जायेंगे ; और

(ग) खाद्य तथा कृषि संगठन की सिफारिशों के अनुसार विश्व बैंक से कितनी राशि की सहायता मिलने की सम्भावना है ?

**खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) :** (क) जी, नहीं।

(ख) और (ग). प्रश्न ही नहीं उठता।

**FREEZE DRYING MACHINES FOR POULTRY VACCINE**

689. SHRI D. V. SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Government of India have imported or are importing freeze drying machines for production of poultry vaccines for supply to different States;

(b) if so, the steps so far taken in that direction and how many machines are being/have been procured so far;

(c) whether the Madhya Pradesh Government had requested the Central Government last year for supply of such machines in that State;

(d) if so, the number and specifications of such machines; and

(e) whether the request of Madhya Pradesh Government has been or is being complied with ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) No, Sir.

(b) Does not arise.

(c) The Madhya Pradesh Government did not specifically request for the supply of a Freeze Drying Machine for poultry vaccine. The Government of India, however, released foreign exchange to the extent of Rs. 3.5 lakhs during the year 1967-68 for import of freeze drying machines and spare parts for production of rinderpest vaccine. The same machine can be used for production of some poultry vaccines. A sum of Rs. 85,000 in foreign exchange was released to Madhya Pradesh Government for one machine and some spare parts.

(d) One Freeze Drying Machine Model 30 P.S., complete with primary and secondary drying equipment and accessories.

(e) The request has been complied with.

#### FISHERIES DEVELOPMENT CRASH PROGRAMME

690. SHRI D. V. SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a centrally sponsored scheme for special fisheries development (Crash) programme has been initiated in Madhya Pradesh;

(b) if so, the salient features of the scheme;

(c) the progress so far made in implementation thereof and the expenditure incurred thereon;

(d) whether any similar scheme is also being included in the States Fourth Five Year Plan; and if so, the details and cost thereof;

(e) whether it is a fact that sanction for this scheme and other such schemes is issued sometimes towards the fag end of the financial year to which it relates; and

(f) if so, the reasons for delayed issue of sanctions and the steps taken to grant necessary sanctions for centrally sponsored schemes in Madhya Pradesh and other States well in time?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A special development Programme (Crash Programme) for fisheries was launched in several States including Madhya Pradesh during 1964-65, 1965-66 and 1966-67.

(b) The Scheme provided for Central assistance on a prescribed pattern in selected fields of Fisheries Development.

The following works were taken up in Madhya Pradesh under the Scheme :

1. *Construction of Nurseries and Dry Bunds.* The Scheme envisaged construction of Nurseries in 125 acres to increase production of fish seed; construction of 10 Dry Bunds and 20 Fish Storage Ponds for selective breeding and for raising fry and fingerlings.

2. *Construction of Approach Roads.* Since the Fish Seed Production Centres were at a distance from the nearest roads, the State Government proposed the construction of 13 miles of asphalted approach roads.

3. *Development of Multi-purpose Reservoir at Gandhi Sagar Dam*—This Scheme provided for construction of 6 mechanised boats of 30' size, establishment of a 3-ton Ice-factory, provision of nets and equipment and provision of operational staff.

(c) The State Government reported the following progress :

1. (a) Construction of 76 acres of nurseries.

(b) Construction of 10 Dry Bunds.

(c) Construction of 26 Storage Ponds.

2. Construction of 4 miles of asphalted road.

3. (a) Purchase of 2 mechanised boats.

(b) Purchase of 1 Ice Plant.

The expenditure incurred by the State